

Maya Devi Darjee Vs Executive Engineer, Sikkim Investigation Division, Central Water Commission, Government Of India

Court: Sikkim High Court

Date of Decision: July 31, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Bhaichung Bhutia, Natasha Pradhan

Judgement

Bhaskar Raj Pradhan, J

1. An adjournment is sought on the ground that the learned Deputy Solicitor General of India is out of station taking care of her ailing father. Not

opposed by the learned counsel for the petitioner.

2. The matter is adjourned to 12.09.2024.